

been discovered recently some where in Nagaland ; and

(b) if so, the main features thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) :** (a) No, Sir.

(b) Does not arise.

**Vocational Training Centre with Swiss Aid in Kerala**

2653. **SHRI VAYALAR RAVI :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received any representation to establish the proposed vocational training centre for technicians with the aid of the Switzerland Industrial Development Association in Kerala ; and

(b) if so, the reaction thereto ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** (a) Yes.

(b) At the request of the Government of India, a joint mission consisting of one I. L. O. expert and one expert from the Swedish International Development Authority (SIDA), and not the Switzerland Industrial Development Association, visited India and submitted a report for the establishment of an Advanced Training Institute for Electronics and Process Instrumentation. The matter is under consideration.

**Dandak S. A. S. Examination for Dandakaranya Employees**

2654. **SHRI ARVIND NETAM :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Dandak S. A. S. examination is open for Dandakaranya employees as a whole or some particular organisation ; and

(b) if it is for a particular organisation, the reasons thereof ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** (a) and (b). The information is being

collected and will be laid on the Table of the Sabha.

**Price of Soft Coke in Delhi**

2656. **SHRI AMAR NATH CHAWLA :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the price of soft coke in Delhi has again risen to a high level ; and

(b) the reasons therefor and the steps taken to ensure that coal is supplied to the consumers at the controlled rate ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) :** (a) No, Sir.

(b) Does not arise.

12.00 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**REPORTED LATHI CHARGE ON WORKERS IN MYSORE CEMENTS LTD.**

**SHRI K. LAKKAPPA (Tumkur) :** I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

"The reported recent lathi charge on workers in Mysore Cements Ltd., Mysore resulting in severe injuries to several workers."

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) :** Sir, The Government of Mysore have reported that on the afternoon of the 28th November, 1971, the workers of the Mysore Cements Limited, Ammasandra went on strike on receiving information that a sweeper had been assaulted by a watch and ward official of the Company. This led to an assault on the Labour Welfare Officer and a guard. Later, the labourers turned violent and pelted stones and a bottle containing petrol at the police post. To disperse the riotous mob the police resorted to lathi-charge and use of